## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.258/9/HDB/2017
NAME OF THE COMPANY	SEW Infrastructure Ltd
NAME OF THE PETITIONER(S)	Dhanalakshmi Iron Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	SEW Infrastructure Ltd
UNDER SECTION	Sec 9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. S. R. predi	Advocate	7331108705	Apple
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## Counsel for Respondent(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
AVINASH	DESAT .	ADVOCATE.	avinash @ desilan offices	
KNAMAR	KANTAMNENZ	ADVOCATE.	8886886895.	Showed.

Heard Ms.D.Siri Preeti, learned counsel for the Petitioner and Mr.Avinash Desai, Mr.Khamar Kantamneni, learned counsels for the Respondent.

Both the counsels submit that the issue is almost resolved and requested time to file a memo. Post the case on 22.12.2017.

Member (Technical)

Member (Judicial)